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Member on the figure that she has given. But regard being had to the probable life of these temporary hutments it had been worked out and as a result of that calculation it is found that it will not be economical to instal these sanitary fittings in these tenements which are likely to last only for about three years or so. So far, as the other question as to why I said that it is more costly is concerned, I cannot add to what I have already stated.

TEXTILE ENOURY COMMITTEE'S REPORT

- •24. SHRI M. VALIULLA: Will the Minister for COMMERCE AND INDUSTRY DP pleased to state:
- (a) whether Government have accepted any of the recommendations of the Textile Enquiry Committee; and
- (b) if so, what are those recommendations?

THE **DEPUTY** MINISTER COMMERCE AND INDUSTRY (SHRI N. KANUNGO): (a) and (b). The Report of the Textile Enquiry Committee is still under the consideration of Government.

SHRI M. VALIULLA: May I know whether the copies are already printed and circulated?

SHRI N. KANUNGO: The report portion has been printed and circulated to Members of Parliament. The appendix portion has not been printed yet.

PROF. G. RANGA: What is the proposal of the Government, Sir: to come to a conclusion only after the State Governments' opinions are ascertained?

SHRI N. KANUNGO: Quite a number of State Governments have already given their opinions.

PROF. G. RANGA: Do the Government of India propose to wait until the Handloom Board and also the other Cottage Industries Boards which

have been constituted recently are also consulted about their views in regard to this Report?

to Questions

SHRI N. KANUNGO: Copies of the Report have been supplied to all associations and their opinions are welcome.

श्री डी० नारायण : क्या मंत्री महौदय यह बतला सकेंगे कि एक जो यह सिफारिश हैं कि हैंन्डल्म्स को जल्दी संपावर लुम्स में बदल दिया जाय ? क्या इस सम्बन्ध में सरकार कोई नतीजे पर पहुंची हैं ?

श्री एन० कानुनगां: सरकार अभी तक किसी नतीजे पर नहीं पहुंची हैं। लेकिन कमेटी ने यह सिफारिश नहीं की हैं कि हैंन्डल्म्स की पावर ल्म्स में बदल दिया जाय बल्कि यह कहा हैं कि उसकी मदद ली जानी चाहिये।

SHRI C. P. PARIKH: Has any licence been given for the installation of automatic looms? And, if so, on what conditions?

SHRI N. KANUNGO: None has been given in the meantime

श्री डी० नारायण : में यह जानना चाहता हूं कि जो पावर लम्स आज काम कर रहे हैं उनको क्यों बन्द किया जा रहा है ?

श्री एन० कान्नगां : पिछली लहाई के जमाने में सूत की कमी होने की वजह से पावर लम्स बँठाने का हुक्म नहीं दिया जाता था। जो लोग वगॅर हुक्म के बँठाते थे उनको बन्द करने का हक स्टंट गवर्नमेंटों को था।

श्री डी० नारायण : आपने जो यह स्टंट गवर्नमेंटों को बन्द करने का हक बतलाया है. उसके अनुसार अब तक कितने पावर लम्स बन्द किये गये हैं।

श्री एन० कान्नगो : हमार हिन्दूस्तान में २० हजार से ज्यादा लुम्स नहीं हैं। इसमें कितने ही परिमशन से चल रहे हैं और कुछ वगैर परिमशन के।

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श्री आरू यु० अग्निभोज : क्या अब स्थिति एंसी नहीं हो गई है कि फिर से लूम्स शुरू किये जासकें?

े श्री एमं० कानुनगी : यह बात स्टंट सरकारों को डिसाइड करनी हैं।

SHRI T. S. PATTABIRAMAN:. Sir, will this House be given an' opportunity to discuss the Report before the Government comes to any conclusions on this matter?

SHRI N. KANUNGO: The House can, anybody can move a motion if they like.

SHRI BHUPESH GUPTA: It is net a question of anybody moving a motion.

MR. CHAIRMAN: One at a time. Mr. Kanungo is on his legs.

SHRI N. KANUNGO: When Government comes to a decision, then it will be open to the House to revise it, remodel it or reject it.

SHRI T. S. PATTABIRAMAN: My question was whether this House will be given an opportunity to discuss the Report before the Government comes to any decisions. I do not want any post mortem examination.

SHRI N. KANUNGO: It will ke subject to the approval of the House.

PROF. G. RANGA: And then come to the House after a decision? Why not Government be good enough to come to this House before they come to a decision, especially in view of the fact that great controversy has arisen over the recommendation which has been referred to by my hon. friend?

SHRI N. KANUNGO: The Report is before the House and Government will bring its decisions before the will be at. House. Then the House liberty and, in fact, it is desirable

modify or

reject them.

that they should alter,

(Shri Bhupesh Gupta rose.)

MR. CHAIRMAN: That will do. Next question.

PROGRAMME EVALUATION ORGANISATION

- *25. SHRI M. VALIULLA: Will the Minister for PLANNING be pleased to state:
- (a) the number of persons employ ed in Mysore State in' Programme Evaluation Organisation;
- (b). when the last report of the officer in charge of the Organisation was submitted;
- (c) -what action Government have taken, on that report?

MINISTER t-OR THE DEPUTY PLANNING (SHRI S. N. MISHRA): (a) Eight, including the Project Evaluation Officer and two Class IV employees;

- (b) The last report submitted by the Officer in charge of the Programme Evaluation Organisation in Mysore related to the year ending September 1954. It was received in the Planning Commission on the 1st February 1955; and
- (c) The report is being analysed in the Programme Evaluation Organisation of the Planning Commission.

SHRI M. VALIULLA: What are the headquarters of the Programme Evaluation Organisation in Mysore State?

SHRI S. N. MISHRA: I cannot give the exact location.

SHRI M. VALIULLA: Is this report dealing with all the community projects or only with those at the headquarters?

SHRI S. N. MISHRA: No, Sir. The Centre generally examines the individual projects. It may not cover the entire thing, so far as the community projects are concerned.

SHRI M. VALIULLA: But the hon. Minister knows that the report has